

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 126 of 2019

IN THE MATTER OF:

K.V. Brahmaji Rao

...Appellant

Versus

Union of India, Ministry of Corporate Affairs.

...Respondent

Present:-

For Appellant: Mr. Rahul Jain and Ms. Rhea Verma, Advocates.

For Respondent: Mr. Sanjib Kumar Mohanty, Advocate.

O R D E R

10.06.2020 Learned counsel for the Appellant seeks further one week time to file copy of the order passed by the Hon'ble Supreme Court in Civil Appeal No. 7604/2019. Prayer allowed. Learned counsel for Respondent to give reply on the question of law within two weeks thereafter.

List the case 'For Admission (After Notice)' on **6th July, 2020.**

[Justice Anant Bijay Singh]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)